

21
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD BENCH : AT HYDERABAD

OA 1200/93.

Dt. of Order: 21-1-94.

1. M.A.Khader
2. Balarak Gaekwad
3. Laxminarayana
4. C.B.Mankar

....Applicants

Vs.

1. The Commandant,
HQ: Aitillary Centre,
Golconde, Hyd-500 031.
2. Area Accounts Officer (AAO),
CDA (Controller Defence Accounts)
Sec'bad.

....Respondents

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Counsel for the Applicants : Shri K.Sudhakar Reddy

Counsel for the Respondents : Shri N.V.Raghava Reddy,
Addl.CGSC

CORAM:

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THE HON'BLE JUSTICE V.NEELADRI RAO : VICE-CHAIRMAN

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

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...2.

O.A.No.1200/93.

Date: 21.1.94.

JUDGMENT

(As per Hon'ble Sri R.Rangarajan, Member(Administrative))

The four applicants in this O.A. are working as Tailors in the office of 1st respondent. In this O.A. they have prayed for a declaration to declare that they are entitled for the grant of revised scales of pay of Rs.210-260 and 260-400 with effect from 22.8.1983 ^{and} ~~and in~~ ^A the revised scale of pay of Rs.260-400 with effect from 15.10.1984 respectively in terms of judgment dt. 21.6.1993 in O.A.No.522 of 1993 with all consequential benefits.

2. While the posts in some of the trades in the Defence ~~com~~ ^{com} the pay scale of Rs.260-400 with effect from 15.10.1984 the same benefit was not given to the employees in other trades. This Tribunal held in OA Nos.443/88, 46/93, 270/93, 521/93 and 522/93 that there is discrimination ~~in~~ ⁱⁿ the posts in the trades like Boot Makers, Tailors, and others, and limiting it only to 11 trades and hence these OAs were ordered directing the respondents to give national pay to the applicants therein in the pay scale of Rs.260-400 with effect from 15.10.1984 ~~in~~ ⁱⁿ monetary benefit one year prior to the date of filing of the respective OAs.

3. In the result, the pay scale of Rs.260-400 has to be given to all the four applicants in this O.A. with effect from 15.10.1984 ~~in~~

 ...3/-

: 3 :

relief has to be given to them from 1.9.1992 i.e. one year prior to the date of filing of this O.A. (this OA was presented on 1.9.1993).

4. The O.A. is ordered accordingly. No costs.

Me

(R.Rangarajan)
Member(Admn.)

Neeladri

(V.Neeladri Rao)
Vice-Chairman

Dated 21 Jan., 1994.

821
Deputy Registr.

Grh.

1. The ~~Artillery~~ Centre, Golconda, Hyderabad.

2. The Area Accounts Officer (AAO)
CDA (Controller Defence Accounts) Secunderabad.

3. One copy to Mr. V. Sudhakar Reddy, Advocate, CAT. Hyd.

4. One copy to Mr. N. V. Raghava Reddy, Advocate.

5. One copy to Library, CAT. Hyd.

6. One spare copy.

pvm

1-2000
20/1/94

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COMPARED BY

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE-CHAIRMAN

AND

THE HON'BLE MR. A. B. GORTHI : MEMBER(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY
MEMBER(J)

AND

THE HON'BLE MR. R. RANGARAJAN : MEMBER(A)

Dated: 21 - 1 - 1993

ORDER/JUDGMENT:

M.A/R.A/C.A.No.

O.A.No. 1200/93 in

T.A.No. (W.P.)

Admitted and Interim directions
issued.

Allowed.

Disposed of with directions.

Dismissed.

Dismissed as withdrawn.

Dismissed for default.

Rejected/Ordered.

No order as to costs.

pvm

